

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-512
IB-106/ND/2023
IA/1267/2023, IA/1995/2023

IN THE MATTER OF:

Suraksha Asset Reconstruction Ltd.

.....Applicant

Vs.

Rajiv Goyal

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 06.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arvind Kr. Jordan, Mr. Sagar Bansal,
Mr. Shivam Shorewala Advs.
For the Respondent :
For the SBI : Adv Harshit Khare, Adv Prafful Saini

ORDER

List this matter before the Regular Bench on **22.03.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**